

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1708
ANSWERED ON:07.03.2006
AMENDMENT IN FOREIGNER ACT
Nayak Shri Ananta;Singh Shri Chandra Bhushan;Singh Shri Dushyant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to amend Foreigners Act;
- (b) if so, the details in this regard;
- (c) the reasons for bringing such amendment in foreigners Act; and
- (d) the extent to which the problem in deporting of illegal migrants is likely to be solved by such amendments?

Answer

(MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS) (SHRI SRIPRAKASH JAISWAL)

- (a): No, sir.
- (b) to (d): Do not arise.